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**Vivek Goel Vs Akasa Finance Ltd. & Anr**

**Comp. App. (AT) (Ins) No. 1171 Of 2022**

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**Court:** National Company Law Appellate Tribunal New Delhi

**Date of Decision:** Jan. 19, 2023

**Acts Referred:**

Insolvency and Bankruptcy Code, 2016 " Section 7, 14, 60(5)#National Company Law  
Tribunal Rules, 2016 " Rule 11

**Hon'ble Judges:** Rakesh Kumar Jain, Member (J); Naresh Salecha, Member (T)

**Bench:** Division Bench

**Advocate:** M.P. Sahay, Awanitika, Sachin Kharb, Rajendra Beniwal, Aman Singhania, Sunil  
Beniwal, Bano Deshwal

**Final Decision:** Disposed Of

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**Judgement**